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Sardar Swaran Singh: No, Sir. I have no information. I would require notice for that.

श्री भक्त दर्शन : क्या मैं जान सकता हुं कि कांस्टोट्यशन हाउस के भाग्य का क्या निर्गय किया गया है। क्या इस पुरानी इमारत को ऐसा ही रहने दिया जायंगा या इतके बारे में भो कुछ विचार किया **जा** रहा है?

सरदार स्वर्णसिंह: इसी की फिक की वजह से क्वोन्म व पर नया होस्टल बनने लगा है। कांस्टीट्यूशन हाउस के कमरे पुराने हो गये हैं श्रोर वह ज्यादा समय नहीं बन सकते। इमोलिये यह नया होस्टल ·बनायाजारहा है।

Shri Kamath: In the existing Governme it nos ets, par icularly the Consti-tution House, are there specific rules about he quantum of accommodation to be provided for government servants and Members of Parliament and if so, are Lee rersons in Corsitution House occupyi g far more accommoda ion than the tiloced to government servants and Members of Parliament?

Mr. Speaker: Order, order. I think this ques ion does not arise out of the main ques ion.

## National Labour Force

- \*923. Shri C. R. Chowdary: Will the Minister of Pl nn ng be pleased to state :
- (a) whether it is a fact that Government propose to set up a National Labour Force in the country; and
- (r) whether any national survey is to be conducted to assess the present strength of the skilled and unskilled personnel required for construction work ?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The proposal is under consideration.

Shri C. R. Chowdary: May I know whether any survey has been made to assess at least the labour force in the project areas and what steps have been taken, so far as the construction works undertaken by the Government are con cerned, to eliminate the contract system?

The Minister of Planning and Irligation and Power (Shri Nanda) : Regarding cur construction projects we are ma' ing very definite efforts to see that more and more work is done on the basis of labour co-operatives than through contractors and some progress has been made in this direction.

Oral Answers

## Second Five Year Plan

\*924. Shri S. C. Samanta: Will the Minister of Planning be pleased to state:

- (a) whether the comments made on the Second Five Year Plan by Dr. B. C. Roy, Chief Minister of West Bengal have been duly considered; and
  - (b) if so, with what results ?

The Deputy Minister of Planning (Shri S. N. Mishra): () and (b). The comments and suggestions offered by Dr. B. C. Roy will be taken fully into consideration in the preparation of the deed willing of the second flux years plan. draft outline of the second five year plan.

Shri S. C. Samanta: May I know whether Dr. B. C. Roy had any consul-tation with the Planning Commission when he came here last ?

Shri S. N. Mishra : He attended the meeting of the Standing Committee of the National Development Council and the Committee ben fited by his advice.

Shri N. B. Chowdhury : May I know whether the printed speech of Dr. B. C. Roy and the views expressed by him at the National Development Council meeting have only been considered or whether the speeches which he delivered before the conference of Indian business magnates have also been considered?

Shri S. N. Mishra: All the views of an eminent leader like Dr. B. C. Roy and also as he happens to be a member of the National Development Council, are bound to be taken into consideratn.

The Prime Minister and Minister of External Affairs (Shri Jawsharlal Nehru): Every member of the National Development Council or any other per-son, naturally, is invited to express his views quite freely but the decision is that of National Development Council and the decision was taken unanimously.

## नाहन फाउन्ड्री लिमिटेड

- \* १२६. श्रीभक्त दर्शन : लोहा और इस्पात मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि नाहन फाउन्ड्री में मखदूर सम्बन्धी गड़बड़ फिर हो गई 🖁